

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.50(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

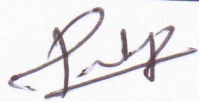


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shri Shyam Haribhau Sapkal

V/s.

M/s. The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Pratap Manmohan Nimbalkar	Advocate for the Petitioner	
2.	Manesh Athavale	Company Secretary in practice for Respondents 1 to 6	
3.	Anagha Anasirgaraju	-11-	

Order

C.P. 50/397-398/CLB/MAH/2016

1. The Petitioner is seeking time to file a Reply in respect of C.A. 111/ 2016, stated to be filed on 16/05/2016. Time granted.
2. The Petitioner is directed to file the Reply on or before 30.09.2016 and thereafter Rejoinder, if any ^{can} to be filed. _{may}
3. C.A 111 in C.P. 50/2016 to be kept for hearing on 18.10.06. Date is duly communicated to both the sides.

Dated: 21.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)